

ACT No. I OF 1921.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 2nd March,  
1921.)

An Act to amend the Indian Tea Cess Act,  
1903.

IX of 1903. **WHEREAS** it is expedient to amend the Indian  
Tea Cess Act, 1903; It is hereby enacted as  
follows:—

1. This Act may be called the Indian Tea Cess Short title.  
(Amendment) Act, 1921.

IX of 1903. 2. In section 3 of the Indian Tea Cess Act, 1903, Amendment  
for the words "one-quarter of a pie per pound" the <sup>of section 3,</sup>  
words "eight annas per hundred pounds" shall be <sup>Act IX of</sup>  
substituted. 1903.